

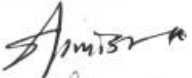

Allahabad Bench

C P No. 10/2010

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.12.2018

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	O.P. Mishra	Advocate	IFCI Ltd.	
2.	M.K. Dhuriya Mr. Syed Fahim Ahmed	Advocate	Petitioner	

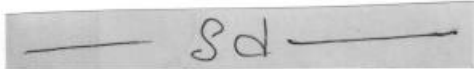
CP No. 10/2010

Advocate Sh. M.K. Dhuriya proxy for Advocate Sh. Syed Fahim Ahmed and
Sh. O.P. Mishra, Advocate for the IFCI Ltd are present.

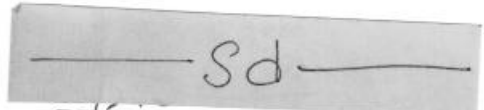
Petitioner is directed to state the status of SLP pending before the Hon'ble
Supreme Court of India by the next adjournment date.

List the matter on 30th January, 2019.

Dated: 04.12.2018



SAROJ RAJWARE,
MEMBER (T)



BIKKI RAVEENDRA BABU
MEMBER (J)